

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A.No.2406/89

O.A.No.2407/89

O.A.No.2399/89

New Delhi this the 12th day of May, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri P.T. Thiruvengadam, Member (A).

O.A. 2406/89

R.K. Goyal
S/o of Shri Pearcey Lal Goyal
R/o 105, Kanti Nagar, Shahdara,
Delhi-110051.

.... Petitioner.

By Advocate Shri G.K. Aggarwal.

Versus

1. Union of India
through Secretary
Ministry of Urban Development
Govt. of India, Nirman Bhawan,
New Delhi-110011.

2. Director General (Works)
Central Public Works
Department Nirman Bhawan,
New Delhi.

... Respondents.

By Advocate Shri M.K. Gupta.

O.A.No.2407/89

Shri J.S. Kalra
S/o late Bhai Mukand Singh,
R/o 31, Civil Street
Ghumar Mandi,
Ludhiana

... Petitioner.

By Advocate Shri G.K. Aggarwal.

Versus

1. Union of India
through its Secretary
Ministry of Urban Development
Nirman Bhawan, New Delhi.

- 2 -

2. Director General (Works)
Central Public Works Department,
Nirman Bhawan,
New Delhi.

...

Respondents.

By Advocate Shri M.K. Gupta.

D.A. 2399/89

Shri M.L. Gupta,
S/o of Shri A.D. Gupta,
R/o 20-B, Moti Nagar,
Ludhiana.

...

Petitioner.

By Advocate Shri G.K. Aggarwal.

Versus

1. Union of India
through Secretary
Ministry of Urban Development
Govt. of India,
Nirman Bhawan,
New Delhi-110011.

2. Director General (Works)
Central Public Works Department
Nirman Bhawan,
New Delhi.

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Respondents.

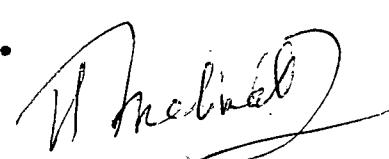
By Advocate Shri M.K. Gupta.

ORDER (ORAL)

Shri Justice V.S. Malimath.

All these cases are covered by the earlier decision of the Principal Bench of the Tribunal in DA No. 1878/87 decided on 16.2.93 between Shri J.P. Sharma and Ors. Vs. U.O.I. and Ors. Following the said decision, these applications are also dismissed. No costs.

J. J. L.
(P.T. THIRUVENGADAM)
MEMBER (A)


(V.S. MALIMATH)
CHAI RMAN

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